

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 13

C.P. (IB)/4669(MB)2018

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Gupta Coal India Pvt Ltd**
VS
Namrah Mercantile Pvt Ltd

For OC : None present.

For CD : None present.

Section 9 of IBC

ORDER

1. This matter is transferred from Court-III.
2. There is no representation for either of the parties.
3. **List on 01.05.2024 for appearance of the parties.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK